

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00073/2021

IN
ORIGINAL APPLICATION NO.170/01206/2019

DATED THIS THE 12th DAY OF FEBRUARY 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

S.Pandia Nedunchezhiyan
S/o Subramanian Samuel
Aged about 63 years
Master Gazetted (Retd)
Rashtriya Military School (RMS)
C/o K.Amrendra
#.No.136, Peer Layout
Bairameshwara Nagar
Nelamangala-562 123
Bangalore Rural Dt.

....Applicant

(By Advocate Shri K.Hanifa)

Vs.

1. Government of India
By its Secretary
Room No.101, South Block
Ministry of Defence(Govt. of India)
New Delhi-110 011.

2.The Joint Secretary(BRO/Ceremonial/Trg)
E-Block, Dalhousie Road
Ministry of Defence (Govt. of India)
New Delhi-110 011.

3. The Under Secretary
Room No.101, DI Wing, Sena Bhavan
Ministry of Defence (Govt. of India)
New Delhi-110 011.

4. The Deputy Chief of Army Staff (IS&T)
Dte. Gen. of Mil. Trg.

General Staff Branch
Integrated Head Quarters (Army)
DHQ PO New Delhi-110 011.

5. The Director (MT-7)
Dte. Gen. of Mil. Trg.
General Staff Branch
Integrated Head Quarters (Army)
DHQ PO New Delhi-110 011.

6. The Principal
Rashtriya Military School (RMS)
Bangalore-560 025. ...Respondents

(By Advocate Sri S.Sugumaran, ACGSC for R-1)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

Miscellaneous Application No.170/73/2021 has been filed by the respondents seeking extension of 2 months' time to implement the order dated 5.3.2020 passed by this Tribunal in Original Application No.1206/2019.

2. Prayer made in the said Miscellaneous Application has not been opposed by Shri K.Hanifa, learned counsel for the applicant.

3. Accordingly, Miscellaneous Application No.170/00073/2021 is allowed and the respondents are granted 2 months' more time from today to implement the order dated 5.3.2020 passed by this Tribunal in Original Application No.1206/2019.

(RAKESH KUMAR GUPTA)
MEMBER (A)

bk

(SURESH KUMAR MONGA)
MEMBER (J)